Government of Jammu and Kashmir Home Department

Civil Secretariat, J&K.

Notification

Jammu, the 17th of February, 2025

- S.O 39 . In exercise of the powers conferred under clause (a) of subsection (1) of section 2 of the Bharatiya Nagarik Suraksha Sanhita, 2023 read with S.O No. 2506 (E) dated 28.06.2024 of the Ministry of Home Affairs, Government of India, the Government of Jammu & Kashmir, hereby notifies that the "audio/video electronic" means for the purposes of said provision shall be as under:-
 - The audio/video proceedings recorded in the mobile phones or tablets of the authorized Police Officers;
 - The audio/video proceedings recorded in the automated CCTV cameras installed or located at various places within the Union Territory of Jammu & Kashmir; or
 - The audio/video proceedings recorded in the digital equipment, including digital cameras, digital video cameras, body-worn cameras, tablets or such other electronic equipment of the authorized Police Officers;
 - Any such other electronic device(s), so authorized by the Police/Home Department.

For the purpose of this notification the police officers/officials who have been assigned ICJS/CCTNS IDs shall be the authorized Police Officers.

By order of the Government of Jammu and Kashmir.

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Sd/-(Chandraker Bharti) IAS Principal Secretary to the Government

No. HOME-OWP/468/2024-10-HOME/ 7492100

Dated:17.02.2025

Copy to:

Learned Advocate General, J&K.

2. All Financial Commissioners (Additional Chief Secretaries).

3. Director General of Police, J&K.

4. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.

5. Commissioner/Secretary to Government, General Administration Department.

6. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.

7. Director, Archives, Archeology and Museums, J&K.

8. Director, Information & Public Relations, J&K.

9. Private Secretary to Chief Secretary, J&K.

10. Private Secretary to Principal Secretary to Government, Home Department.

11. I/C Website, Home Department.

Copy also to the Joint Secretary (JKL), Ministry of Home Affairs, Government of India.

(Monish Kumar)JKAS

Under Secretary to the Government